

F.No. 01(27)/Roster/CESTAT/2012
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :25/01/2012

ORDER No. 15 of 2012

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 249 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 27.01.12 all Excise Bench matters listed before Hon'ble Mrs. Archana Wadhwa, Member (Judicial) & Hon'ble Mr. Sahab Singh, Member (Technical) will stand adjourned.

By Order



(S. Chandran)
Registrar

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Registrar